

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT**

**THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS**

**THURSDAY, THE 30<sup>TH</sup> DAY OF APRIL, 2020/10TH VAISAKHA, 1942**

**W.P(C) TMP NO.224 OF 2020**

**PETITIONER:-**

SAINULABDHEEN, S/O. KUDUKKILMOOSA HAJI,  
AGED 49 YEARS, KUDUKKIL HOUSE, RAROTH,  
THAMARASERY P.O., KOZHIKODE DISTRICT.

**BY ADV. MOHAMMED IQUABAL C. M.**

**RESPONDENTS:-**

1. THE DISTRICT LEVEL AUTHORIZATION COMMITTEE  
FOR TRANSPLANTATION OF HUMAN ORGANS, ERNAKULAM,  
ERNAKULAM MEDICAL COLLEGE HOSPITAL,  
KALAMASSERY, PIN – 683 104, REPRESENTED BY ITS CHAIRMAN.
2. LOCAL APPROVAL COMMITTEE OF ORGAN TRANSPLANTATION,  
VPS LAKESHORE HOSPITAL, NETTOOR P.O,  
ERNAKULAM, PIN – 682040, REPRESENTED BY ITS CHAIRMAN.
3. THE DEPUTY SUPERINTENDENT OF POLICE,  
NEYANTINKARA, POST NEYYATINKARA,  
TRIVANDRUM DISTRICT, PIN – 695 121.

**R1-R3 BY GOVERNMENT PLEADER SRI. K.P. HARISH**

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 30.04.2020, THE  
COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

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***Dated this the 30<sup>th</sup> day of April, 2020***

The learned Government Pleader to get instructions from respondents 1 and 3. Post on 12.05.2020.

**BECHU KURIAN THOMAS  
JUDGE**

ncd